The National Council for Teachers Education (NCTE) which has been set up under the NCTE Act, 1993 for planned and coordinated development of teacher education system throughout the country makes consistent efforts to regulate the growth of teacher education in the country. As a part of these efforts, the NCTE invites applications for further recognition of teacher education courses in various States/UTs on yearly basis in requirement of trained teachers in the country and the views of the States/UTs are obtained as a valuable input by the NCTE in this process.

Completion of Gurgaon-Kotputli-Jaipur Highway Project

[†]*363. SHRI RAM NARAIN DUDI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the dates of commencement and scheduled completion of six-laning of Gurgaon-Kotputli-Jaipur Highway Project (NH-8);

(b) whether the above Project has not been completed till date;

(c) the details of the condition for recovery of toll in the contract awarded to the company for completion of the Project;

(d) whether the company has acted upon as per the conditions of toll contract and if not, the action taken against the company, till date; and

(e) by when the work of the above said Project would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) and (b) Six-laning of Gurgaon-Kotputli-Jaipur Highway Project of NH-8 has been taken up on Built-Operate-Transfer (BOT) basis under Phase-V of National Highways Development Project (NHDP). Date of commencement and scheduled completion of the project are 3rd April, 2009 and 2nd October, 2011 respectively. The work is not yet completed.

(c) The toll fee is levied as per National Highways Fee (Determination of Rates and Collection) Rules as amended from time to time. Toll is to be collected from the Appointed Date. Toll rates are revised every year from 1st of September and collected toll revenue is being shared with National Highways Authority of India (NHAI) as per the provisions in the Concession Agreement.

(d) Toll is being collected by the Concessionaire as per the conditions stipulated in the Concession Agreement.

(e) The Project is likely to be completed by 30th June, 2015.

[†]Original notice of the question was received in Hindi.